

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-111/2012/ 805 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Raktim Duarah,  
District & Sessions Judge,  
Kamrup (M), Guwahati.

Dated, Guwahati the 6<sup>th</sup> February, 2025.

Sub: **Casual leave.**

Ref:- Your Letter No. DJK/Esstt./212, dtd. 29.01.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 29.01.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-111/2012/ 806 /A dated 6.2.2025**

Copy to:-

✓ The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

